

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.332
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)
.... **APPLICANT/PETITIONER**

SECTION

U/s - 230-232

Order delivered on 08.07.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the I.T. Deptt.

: Mr. Kunal Sharma, Ms. Zehra Khan, Standing
Counsels for Income Tax Department

For the OL

: Ms. Hemlata Rawat Counsel for OL

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.08.2022.



(Court Officer)